

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**Execution Application No. 04/2024
In
Original Application No. 512/2018**

With

**M.A. No.09/2024
In
Original Application No.512/2018**

Shailesh Singh S/o Mr. Babu Singh ...Applicant
versus
State of Uttar Pradesh through
Its Chief Secretary and Ors. ... Respondents

Status Report on behalf of Gujarat Pollution Control Board

The status report on behalf of Gujarat Pollution Control Board in compliance of the Order dated 16.05.2024 is as under:

Sr.No	Particulars	Page No.
1)	Compliance to Hon'ble NGT order dated 15.01.2021	1
2)	Point Wise Compliance Letter dt.06.02.2023 wrt CPCB Direction dt.06.09.2022 submitted to CPCB Delhi.	2-4
3)	Point wise Compliance of Direction dated : 19.02.2024	5
4)	Point wise Compliance of direction dated 30.01.2024	6-7
5)	Annexure-1 (List of E-waste Recyclers/Refurbishers authorized by GPCB under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016)	8-12

6)	Annexure-2 (IEC Activities of GPCB regarding E-Waste)	13-22
7)	Annexure-3 (Letter to Joint Secretary, Urban Development and Urban Housing, Gandhinagar, Gujarat dt.02.01.2024)	23
8)	Annexure-4 (Public Notice in English and Gujarati language)	24-25
9)	Progress report of last two quarters (October 1, 2023 to March 31, 2024)	26-29

For and On behalf of
Gujarat Pollution Control Board



(M. S. Bhatt)
Unit Head, E-Waste Cell

Date: 04 /07/2024.

Place: Gandhinagar, Gujarat.

GUJARAT POLLUTION CONTROL BOARD GANDHINAGAR**Part II: Compliance to Hon'ble NGT order dated 15.01.2021**

S.No.	Direction given	Status of implementation
1	All the State PCBs/PCCs need to identify the hotspots by constant vigil and to coordinate with the District Administration at local levels to prevent damage to the environment and public health and meaningful enforcement of rule of law. The E-waste needs to be shifted to the nearest TSDFs for safe disposal. Dismantlers and recyclers may be located in the conforming areas and provided with proper infrastructure facilities.	<ul style="list-style-type: none"> • Regular inspection drives are being conducted to identify informal/hotspots of illegal dismantling/recycling to prevent damage to the environment and public health • There are no any hotspot/ informal sectors /areas pertaining to illegal dismantling/ recycling activities are reported so far. • In future also such drives will be conducted at frequent interval and if any such units are identified, appropriate actions will be initiated against informal/ illegal entities as and when identified.

By RPAD

No.GPCB/Haz-Gen-694(1)/702823 Date:

To,
 The Member Secretary,
 Central Pollution Control Board, Delhi
 Parivesh Bhawan, East Arjun Nagar,
 Delhi - 110032

6 FEB 2023

Sub: Directions under Section 18 (1) (b) of the Water (Prevention and Control of Pollution) Act 1974, and Air (Prevention and Control of Pollution) Act 1981 for checking informal E-Waste activities, verification of authorized dismantlers/recyclers of E-Waste and Drives for mass awareness.

Ref: CPCB letter no. B-29016/1/(NGT)/22/WM-III Div/4048 dated: 06/09/2022

Respected Sir,

In connection with the above-mentioned subject and reference, kindly find herewith point wise compliance to the directions issued as hereunder.

Sr. No	Point	Reply
1	To set up robust mechanism of surveillance for addressing the issue of illegal/informal Processing of e-waste in their jurisdiction	<ul style="list-style-type: none"> Regular monitoring of the registered dismantling & recycling units and producers are being carried out periodically. However, simultaneously instructions to carry out random surveillance/survey is also issued to all Regional Offices to address the issue of illegal/informal processing of e-waste.
2	To carry out random inspections for auditing of authorized e-waste dismantling and recycling units as per transparent procedure established for such randomized Selection of Units approved at the level of Chairman, GPCB for assessing the Material balance in terms of quantity of e-waste collected, quantity of e waste Dismantled/recycled vis a vis quantity reported so as to ascertain leakage of e waste to informal sector, for checking quantities of different materials produced such as Precious/semi precious and useful metal	<ul style="list-style-type: none"> There are total 39 authorized dismantling and recycling units. Regular monitoring is being carried out and quarterly report is also being submitted regularly. Out of 39 authorized units, 34 units have been visited during the year 2022. As per the direction, it is randomized and 10 units were selected and approved at the level of Chairman, GPCB. <ul style="list-style-type: none"> Total 10 nos. of units are inspected and found that all units are complied as per CPCB's E-waste Checklist.

	from e-waste and co-relating it with GST paid, for checking availability of adequate dismantling and recycling facilities and ensuring Capacity in line with guidelines of CPCB. GPCB to ensure transparency in selection of Units for random inspection;	
3	To carry out random monitoring and compliance of EPR Authorization of EPR Authorized Producers selected as per transparent procedure established for such randomized Selection of Units approved at the level of Chairman, GPCB with focus on verification of collection targets;	<ul style="list-style-type: none">• There are total 84 EPR authorized producers. Regular monitoring is being carried out and quarterly report is also being submitted regularly.• Out of 84 EPR producers authorized units, 34 units have been visited during the year 2022.• As per the direction, it is randomized and 15 units were selected and approved at the level of Chairman, GPCB.<ul style="list-style-type: none">○ Total 11 nos. of units are inspected and found that all units are in compliance as per CPCB's E-waste Checklist• Remaining 4 units will be inspected shortly.• During 2022-23, total 08 producers were inspected. Board has also submitted first & second quarter of 2022-23 report to CPCB. Third Quarter report will be submitted shortly.
4	To implement Action Plan issued in the matter of OA No. 512 of 2018 in Hon'ble NGT (PB) for enforcement of E-Waste (Management) Rules, 2016 with focus on action points related to informal trading, dismantling, and recycling of e-waste, Producer's systems for collection & channelization, quantity of e-waste collected towards fulfillment of collection target and submit reports quarterly on the outcome. Copy of Action Plan is enclosed	<ul style="list-style-type: none">• GPCB has earlier submitted compliance of action plan to CPCB vide email dt. 23/05/2022.• Compliance report of action plan for first & second quarter is submitted to CPCB. Third Quarter report will be submitted shortly.

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5	To carry out awareness programme for the stakeholders as per the provisions of E Waste (Management) Rules, 2016 and to bring informal sector to formal sector through awareness drives, IEC campaign, print media etc. on regular basis.	<ul style="list-style-type: none"> • Awareness programs through various webinars, workshops, environment clinic at regional offices of board are being carried out as a routine practice from time to time. During the year 2022, five such awareness programmes were conducted in different areas of Gujarat viz. Vapi and Sarigam, Ahmedabad, Rajkot, Vadodara.
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This is for your kind information please.

D. M. Thaker
6/2/2023

D. M. Thaker
Member Secretary

Copy to

To,

The Regional Directorate – West Zone,

Central Pollution Control Board, Vadodara.....For your kind information please

o/c
NAZUL
3/2/23

Compliance of Direction dated : 19.02.2024

Sr. No	Direction	Compliance status
1	To issue notices to all recyclers, who are recycling E-Waste but not uploading documents, invoices on portal.	<ul style="list-style-type: none"> • Board has issued notices on dt: 21.03.24 to 4 recyclers to expedite the pending applications at applicant level on CPCB's EPR portal. • Board has issued notices on dt: 21.03.24 to 11 Units who have not generated EPR certificate on CPCB's EPR portal.
2	To withdraw/cancel CTO of E-Waste recyclers for noncompliance	<ul style="list-style-type: none"> • Portal was not operational since March 2024. And as portal operation is resumed for recyclers /producers since 14/4/2024. All the recyclers are once again informed to upload the documents/invoices and to generate EPR certificate on portal for year 23-24
3.	To carry out verification of various documents/ invoices /information uploaded by the Waste recyclers on the EPR Portal for quantity of E-Waste procured/collected, recycled, end product produced and sold for generation of EPR certificates.	<ul style="list-style-type: none"> • As SPCBs are not given access till now the verification of documents and information uploaded by recyclers cannot be done. • Also, it is humbly submitted that verification of such a huge volume of invoices/ documents uploaded by recyclers is difficult by SPCB • It is also requested to give us training/yardsticks/guidelines for verification of such huge documents /records so as to have uniformity in the implementation. • However, till the detailed guidelines from CPCB is published, random verification shall be carried out once the access of the portal is given to SPCBs.

Point wise Compliance of direction dated 30.01.2024

Sr. No	Direction	Compliance status										
1	To provide the updated list of entities.	The updated list of E-waste Recyclers & Refurbishers is attached as <u>Annexure-1.</u>										
2	To issue notice to all such entities who are operating without registration.	<table border="1"> <thead> <tr> <th>Sr No</th> <th>Total No. of E-Waste Recyclers in the State.</th> <th>Application Granted</th> <th>Applied on Portal</th> <th>Pending at applicant level.</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>31</td> <td>26</td> <td>31</td> <td>3 as on date : 15.04.24</td> </tr> </tbody> </table> <p>Notices has been issued to 5 Units on dated: 19/02/2024 regarding non-registration on CPCB's EPR portal. Out of which all 5 units have applied on portal.</p>	Sr No	Total No. of E-Waste Recyclers in the State.	Application Granted	Applied on Portal	Pending at applicant level.	1	31	26	31	3 as on date : 15.04.24
Sr No	Total No. of E-Waste Recyclers in the State.	Application Granted	Applied on Portal	Pending at applicant level.								
1	31	26	31	3 as on date : 15.04.24								
3	To carry out physical verification the facilities of E-Waste Recyclers and Refurbishers in the State	<ul style="list-style-type: none"> National Productivity Council (NPC) has been allotted a work to carry out study for capacity verification of E-waste recyclers/dismantlers. NPC has conducted a visit of 15 recyclers. The detailed report shall be submitted soon. Further Board has informed to all Regional Officers to carry out physical verification for the remaining E-waste recyclers/dismantlers. Based on NPC report and RO report of remaining units, necessary actions shall be initiated in case of noncompliance. 										
4	To take action against such Recyclers and Refurbishers who have uploaded their details falsely or not correctly on the EPR Portal											
5	To carry out drives for identifying informal/illegal E-waste recyclers/refurbishers including clusters/areas.	<ul style="list-style-type: none"> Regular inspection drives are being conducted to identify informal/hotspots of illegal dismantling/recycling to prevent damage to the environment and public health There are no any hotspot/ informal sectors /areas pertaining to illegal dismantling/ recycling activities are reported so far. In future also such drives will be conducted at frequent interval and if any such units are identified, appropriate actions will be initiated against informal/ illegal entities as and when identified. Regional officers are once again informed vide email dt: 29.01.24 and 15.04.24 to carry out drives to identifying informal/illegal E-waste recyclers/refurbishers Continuous IEC activities are carried out to increase the collection and channelization of e-waste. During last year 										
6	To facilitate the transformation of such informal/illegal E-waste recyclers/refurbishers into formal recyclers/refurbishers.											

		<p>about 10 workshops/seminar/collection drives have been arranged. The details are attached as <u>Annexure-2</u></p> <ul style="list-style-type: none"> • GEMI has been also allotted work for Inventorisation and verification of producer and IEC activities under E-Waste (Management) Rules, 2022. About 18 nos. of region wise programs are being arranged during June-July 2024 • GPCB has informed Urban Department to ensure compliance under of E-Waste (Management) Rules: dated: 2/1/2024. The letter is attached as <u>Annexure--3</u>
7	To also issue advertisements in the newspapers	<ul style="list-style-type: none"> • GPCB has Published notices in Times of India &Divya Bhaskar news paper dt. 04/01/2024 in English and Gujarati language. The details are attached as <u>Annexure 4</u>

Annexure - 1

List of E-waste Recyclers/Refurbishers authorized by GPCB under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

as on 31.03.2024

Sr No	GPCB ID	Name	RO NAME	Validity	Waste under Sch - IV	Capacity (MT/Year)	E-mail ID	Contact No.	Facility Type
1	79978	Mahaarana Industries Pvt. Ltd., Survey No. 466 & 475, Village: Timba, Ta: Daskroi, Dist; Ahmedabad	Ahmedabad (East)	15-05-2026	Collection, Storage, Transportation, Segregation, refurbishing, Dismantling & recycling of E-waste	16585	info.mahaarana@gmail.com	8141017321	Recycler
2	72810	Kalpna E-Recyclers, Plot No. 2486, Madhuban Industrial Park, Village: Kuha, Ta: Daskroi, Dist: Ahmedabad	Ahmedabad (East)	22-01-2026	E waste (Collection Storage, Segregation, Transportation, Dismantling, Refurbishing, Repairing, Shredding, Cutting recycling etc. i.e. Primary Processing Level I & II	876	prakashnagora1822@gmail.com	9998680123	Recycler/Refurbisher
3	89636	E -Ali Recyclers, (GPCB ID: 89636) Plot No.:730, Survey No. 730, Plot No. 3, Village: Paldi Kankaj, C448, Ta. : Daskroi, Dist.: Ahmedabad - 382425	Ahmedabad (East)	31/12/2027	E-waste Collection, Transportation, Storage, Segregation, Dismantling and Recycling (of item covered under schedule -I of E-Waste (Management) Rules -2016 except fluorescent and other mercury containing lamp)	730	ealirecyclers22@gmail.com	7096969252	Recycler
4	71870	Gujarat Green Recycling, Plot No. MSME-500, Sanand-II, Engineering Industrial Estate, GIDC Sanand-II,	Ahmedabad(Rural)	30-09-2026	E-waste (Collection, Segregation, Transportation, Dismantling & Recycling)	375	gujartgreenrecycling@gmail.com	8980090317, 9825066994	Recycler
5	39571	Mangalam ECS Environment Pvt. Ltd., (Unit -2) Block No 24 Paiki, Vautha, Tal :Dholka, Dist.: Ahmedabad- 387810	Ahmedabad(Rural)	30/09/2027	E-Waste for Collection, Transportation, Refurbishing, Repairing, shredding, Dismantling and primary processing of electrical & electronic equipment listed on schedule-1 of e-waste rules, 2016	4999.92	hardik.mandora@ecscorporation.com	8980005008 8980005066	Recycler/Refurbisher

6	84582	Technogreen Recycling Private Limited, Sr. No. 376-377, Village: Modasar, Ta. Sanand, Dist. Ahmedabad-	Ahmedabad(Rural)	31/12/2026	E-Waste (collection, transportation, storage, dismantling, recycling) of items covered under Schedule-I of E-Waste (Management) Rules-2022	21000	Technogreenrecycling123@gmail.com	8140711140	Recycler
7	85083	Green Cube Recycling Pvt. Ltd., Survey No.: 1001, Vill: Rethal- 382110, Tal.: Sanand, Dist.: Ahmadabad	Ahmedabad(Rural)	31/12/2027	Reception, Collection, storage, transportation and dismantling recycling	11000	info@greencuberecycling.com	9106184789	Recycler
8	41136	E-front line recycling Pvt. Ltd. Shed no: C1B-905/9, GIDC, Panoli, Tal: Ankleshwar, Dist: Bharuch, Gujarat- 394116	Bharuch	11-08-2025	Reception, Collection, storage, transportation and recycling and sell.	2700	hazardous.waste@e-frontline.com itdisposal@e-frontline.com	09820802032, 8980300083 1800 120 4878	Recycler
9	68803	New India Sales Corporation, Plot No. C1B-1915, GIDC Panoli,	Ankleshwar	10-10-2024	Collection. Transportation storage, Dismanting and recycling	300	hasan.khan28708@gmail.com	9825028708	Recycler
10	86397	Egnus Ewaste Solution Private Limited., Plot No.31, Village: Motwan, Tal: Ankleshwar, Dist.: Bharuch- 393020	Ankleshwar	29-12-2027	Reception, Collection, Storage, Transportation, Dismantling & Recycling in the premises or after Dismantling sale to authorized e-waste Recyclers.	30000	egnusewaste881@gmail.com	9737471912	Recycler
11	14983	BEIL Infrastructure Ltd Plot No. 9701-9716, 9801-9828, 9901-9906, 9923-9928, 9601- 9604, 10001-10003, G-7&8, 7924- 7927, 9401-9412, 9501-9506, 7905 E to H, GIDC Estate,	Ankleshwar	03-04-2028	Reception, Storage and recycling, collection within premises	700	dalwadibd@beil.co.in	8238040998	Recycler
12	65518	Electro Alloys Recycling And Transformation HUB, Plot No. 301/13 , GIDC Palej- 392220, Bharuch	Bharuch	14-02-2026	Reception, Collection, storage, transportation, Dismanting and recycling .	780	earth.reycling@gmail.com	7600359353	Recycler

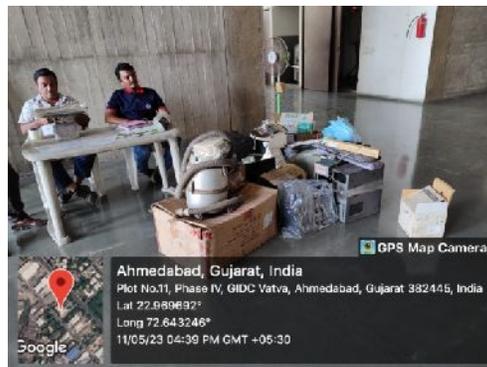
13	84145	Globe E- Waste Management, Survey/Block No.: 539 Paiky 1, Nani Vavdi Road, Moje Gariadhar, Tal. : Gariadhar, Dist.: Bhavnagar- 364505	Bhavnagar	27/12/2027	E-Waste (collection, transportation, storage, dismantling, recycling) of items covered under Schedule-I of E-Waste (Management) Rules – 2016 – 6400 MTPA as per Implementation Guideline for E-Waste (Management) Rules 2016 and Insulated Copper Wire Scrap or copper with PVC sheathing including ISRI-code material namely “Druid”	6000	info@eemplindia.com	9099017433	Recycler
14	76846	R Planet Integrated Solution Pvt. Ltd Plot no: 201, 202 (old block no. 264,265 paiki 1),Village : Zak-382330, Tal : Dahegam, Dist :	Gandhinagar	30/06/2025	E-waste (Collection, Transportation, Storage, Dismantling and Recycling) under Schedule-I of Ewaste Management Rule, 2016	11450	manish@rplanet.in	9825066994	Recycler
15	60812	Electro Waste Solutions Plot no: 631, GIDC-Halol, Dist: Panchmahal	Godhra	25-08-2024	Reception, Storage and recycling within premises	480	electro.wastesolutions@gmail.com	9898357038	Recycler
16	21581	E-Coli Waste management Pvt. Ltd. P1-90 to 92, Sabar industrial Park Pvt. Ltd., Vill: Asal, Tal:	Himmatnagar	31-12-2026	Reception, Storage dismantling ,collection tretment and recycling in the premises	7227	info@ecoliwaste.com, ecoli_system@yahoo.co.in	9909947570, 9824012121	Recycler
17	91161	P & Y Bhavya Recyclers Pvt. Ltd., Survey No.260, Village: Navanagar, Tal.: Himmatnagar,	Himatnagar	21/05/2028	Reception, Storage ,collection tretment and recycling in the premises	11972	info@pandybhavyarecyclers.com	9624055543	Recycler
18	42399	Basant Clean Enviro Ltd. Plot no: 67, G.I.D.C., Kadi, Dist: Mehsana, Gujarat-382715	Mehsana	21-09-2026	Reception, Storage dismantling ,collection tretment and recycling in the premises	5400	ajalan@bcel.in	9879615799	Recycler
19	76772	Payas Recyclers, Survey No.2139, Plot No.28, Parshwa Industrial Park, B/H. Sandvik Asia, Ahmedabad-Mehsana Highway, Rajpur-382740, Tal:Kadi, Dist:	Mehsana	31-12-2025	Reception, Storage ,collection and recycling within premises	3708	mananydalal@gmail.com	9825457546	Recycler

20	83891	Evergreen E Waste Management Private Limited, Plot No. 30/ 31, Kamla Amrut Inditech Park, Village Budasan – 382715, Tal Kadi, Dist:	Mehsana	31/03/2026	Reception, Storage dismantling ,collection Transportation and recycling in the premises	4232	egrecyclers@gmail.com	9925100574	Recycler
21	68308	Ecotime Industries, Plot No: 98 & 99, Sparkle Industrial Estate, Tal: Jalalpor, Dist:	Navsari	24-11-2024	Recycling of E-Waste information technology, telecommunication equipments and e waste - consumers electrical and electronics	144	ecotime.in@gmail.com	9913117758	Recycler
22	52986	Pruthvi E-recycle Pvt Ltd. Survey No.160/1, Plot no: 12, Tirupati Estate, Lothada-360002, Rajkot-360002	Rajkot	05-01-2028	E-waste (Collection, Segregation, Transportation, Dismantling, & Primary Processing Phase-I)	6600	pruthvirecycle@ymail.com	9825196768, 9909138598	Recycler
23	46259	Galaxy Recycling Sr. no: 36/P1, P2, 37/P2, 38/P2, Plot no: 52 & 53, Near Tirth agro.	Rajkot	25-09-2026	Collection storage Recycling, transportation of E-waste	521	galaxyrecycling@gmail.com	9328259627	Recycler
24	69089	Star Recycling, Survey no: 44 P1P1 44P1P2 & 46, Plot no: 45, R K Industrial Zone-09,	Rajkot	10-03-2025	E-Waste (collection, transportation, storage, dismantling, recycling)	629	Starrecycling2018@gmail.com	9925116383	Recycler
25	80783	GL Recycling LLP, Survey No. 108, Village: Soliya, Ta.:Kotda Sangani, Dist.: Rajkot-360030	Rajkot	27-05-2026	Reception, Storage dismantling ,collection Transportation ,Segregation and recycling in the premises	14500	info@glrecycling.co.in	9016864546	Recycler
26	75487	Reart Recycling Private Limited., Plot No.365, Survey No.111p1, Golden Green Industrial Park (phase-D), Khambha-360311,	Rajkot	23-06-2026	E-Waste (collection, segregation, transportation, shredding, crushing, grinding etc. i.e. primary processing) for Only PCBs	300	cmsavsani@gmail.com	9023566456, 9426320055	Recycler

27	28646	Sharda (OLD NAME : Earth E-waste Management Pvt.Ltd.) Block no: 63, Sagun Ind. Estate, Type- A paiky 11-A, Plot no: 1 to 5 & 10-D, Vill: Atlodara, Tal: Olpad, Dist:	Surat	08-08-2027	E-Waste (collection, transportation, storage, dismantling, recycling) of items covered under Schedule-I of E-Waste (Management)Rules-2016 except CRT/ LCD/ Plasma TV, Fluorescent and other mercury containing lamp	6000	info@eemplindia.com inquiry@eemplindia.com	7984069960, 9825140087	Recycler
28	46083	Recotech E-waste Management Plot no: 36-37, Aashirwad Industrial Estate, Udhana-Sachin Road,	Surat	22-09-2026	E-waste (Collection, Segregation, Transportation, Dismantling & Primary Processing Phase-I & II)	307	info.recotech@gmail.com	9898548812	Recycler
29	43485	Eximo Recycling Pvt. Ltd Plot no: 5/3, Raj Industrial Estate, Tal: Savli, Vadodara	Vadodara	30-06-2025	E-waste recycling & refining Level-3 process (Collection, Segregation, Dismantling, Storage, recycling/re-refining, transportation of EEE covered under Schedule I of E-waste (M) Rules	900	info@eximorecycling.in	7567320361	Recycler
30	44986	Unicare E-Waste Recycler Plot no: 9/1, Raj Industrial Park-III, Jarod-Savali road, Karachiya,	Vadodara	31-03-2027	E-waste (Collection, Transportation, Storage, Dismantling, Recycling) of items covered under Schedule-I of (Management Rules 2016)	1500	unicare_recycler@rediffmail.com	9978504538	Recycler
31	87961	Alchemy Recyclers Private Limited Survey No:634/Paiki P-2,At-Po: Manjusar,Tal: Savli,Dist: Vadodara-391775	Vadodara	30/06/2028	E-Waste (collection, transportation, storage, dismantling, recycling) of items covered under Schedule-I of E-Waste (Management)Rules-2022 except CRT/ LED/, Fluorescent and other mercury containing lamp 2 : Insulated Copper Wire Scrap or copper with PVC sheathing including ISRI-code materials namely"Druids"	1298	alchemyrecyclers@gmail.com	7878974409	Recycler
32	76247	Liberty Recycling, Survey No.1439, Old Survey No.256/1/5, Near Balda Industrial Park, Village: Balda, Tal: Pardi, Dist: Valsad	Vapi	22-07-2026	Reception, Collection, Storage, Recycling/Refurbishing within Premises	893	libertyrecycling2019@gmail.com	7984237898	Recycler/Refurbisher

Annexure - 2

Ahmedabad-East	
Name of Organization	Vatva Industries Association
Date & Time of Event	11/05/2023
Event Title	Awareness Program on E-waste and collection program of E-waste
No. of Participant	Around 50-60
Brief Details of Event (Less than 100 words)	An awareness program on Mission LiFE was conducted by GPCB Regional Office-Ahmedabad East at Vatva Industrial Association hall. The program highlighted brief overview of the Mission life including its background, future road map and actionable points under 7 different themes. A detailed presentation on E-waste management was also delivered by E-Coli Waste Management Pvt. Ltd. Approximately 50-60 participants from different industries attended the awareness program.
 	
Name of Organization	E-Coli Waste Management Pvt. Ltd.
Date & Time of Event	11/05/2023; 15:00 hrs
Event Title	Reduce E-waste
No. of Participant	50
Brief Details of Event (Less than 100 words)	Under Mission LiFE Campaign and mass mobilization awareness program and discussing about one of its agendas regarding Reduce E-waste, the event was organized at VIA Hall, Vatva. The participants were made aware about pollution due to haphazard disposal of e-waste and how to reduce the generation of e-waste. Also there were made aware about the Mission LiFE and its agendas. E-waste collection was also done at outside hall where from different stake holders gave their e-waste to E-coli Waste Management for recycling. Lastly everyone present took a pledge for Mission LiFE.



Ankleshwar

As a part of Life style for environment & mission life global initiative, Regional office Ankleshwar in coordination with M/s BEIL Infrastructure Ltd – Ankleshwar organized a E-waste collection drive & awareness program in Residential areas of GIDC- Ankleshwar on 11.05.2023. During the program, Shri V.D.Rakholia – Regional officer, Shri S. B. Patel , Scientific officer – GPCB Ankleshwar, Shri Mahesh Bhai – Representative of BEIL & other representatives of their offices and other representatives of different industries were also present. Total - 100 Nos of people participated in this drive. Pledge regarding Life style for Environment was also taken. Than after E-waste collection drive started and areas like Residential colonies of Kanoria chemicals, Gujarat Insecticide Ltd, Aarti Industries, Godrej Industries, Sufalam Residential colony & other residential area are covered in this drive. Awareness regarding E- waste management is also given to peoples participated in the drive. Certificates were also given to Peoples who has handed over their E-waste during the drive. Total@ 210 Kg of E-waste has been collected during the e-waste collection drive and same e-waste is sent to e-waste processing facility of M/s BEIL Infrastructure Ltd – Ankleshwar.



NADIAD

On 26-05-2023 under Mass Mobilisation for Mission Life, GPCB, R.O. has organized awareness programme for e- waste management at ITC Ltd, at Silod, Ta. & Dist. Nadiad. Brief presentation has been delivered by Shri U.G. Mistry, A.E.E., R.O. Nadiad to the representatives of different industries. After presentation, pledge has been taken by V.M. Panhalkar, R.O. Nadiad along with all the presentees. Question Answer session has been carried out after the oath taking ceremony.



RAJKOT

The Awareness Program on Save Energy and Reduce E-Waste under Mission LiFE was conducted on May 17th 2023 at A.V.Parekh Technical Institute, Tagore road, Rajkot at 14:00 Hrs. In this program 70 participants remain present including students of the college and academic staffs. In this program, the presentation was given by Mr. K. L. Lakum, Scientific Officer, GPCB-Rajkot on the Agenda of Mission LiFE i.e. Save Energy and Reduce E-Waste. Also aware everyone by presenting video on Mission LiFE Agendas. At the end Ms. Mital Ravaliya, AEE, GPCB-Rajkot administered the oath on the “Life pledge” to all the students and academic staffs remain present in the program.



REGIONAL OFFICE – Vapi Mission LiFE Programme on 12/05/2023

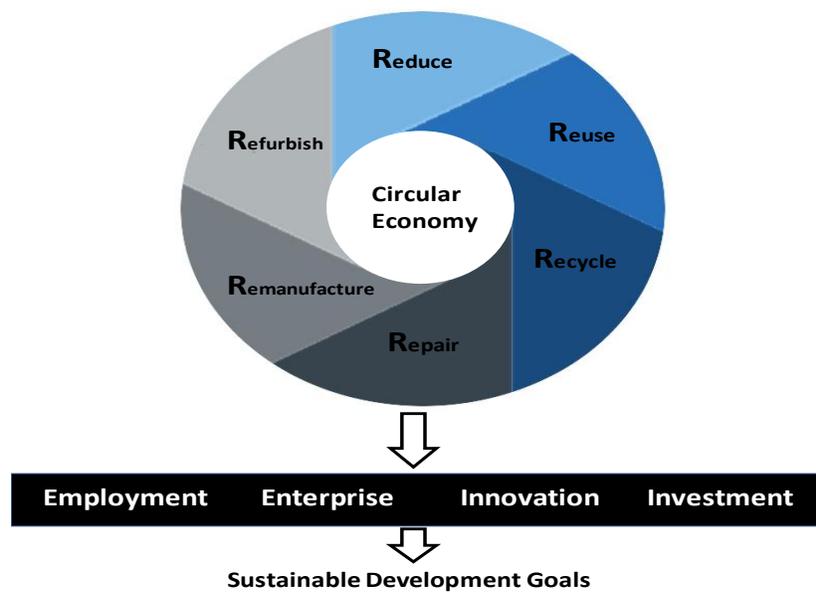
Regional Office GPCB Vapi has organized awareness program on E- Waste at VIA, Vapi on dated 12/05/2023. The awareness programme was conducted by GPCB official (Mr. J.S.Patel & Ms. K.B.Kumawat). Shree R.B.Trivedi (Unit head – Vapi), Shree A.G.Patel (RO- Vapi) has sensitized industries about the concepts of circular economy; zero waste concept, Life for Environment (LiFE) and E-Waste. More than 70 nos. of representatives of industries located in GIDC Estate Vapi, Gundlav and Pardi GIDC remained present. Various aspects of E- Waste such as type of E- Waste, E-Waste Management Rule, Health impacts of toxic pollutants generated from E-Waste, E-Waste generation

scenario of India, Environment Sound Management, Handling and disposal of E-Waste were covered in the awareness programme.



**Seminar
on
E-waste Management**

*To enhance E-waste collection and recycling for
promotion of circular economy*



*Organized
by*
**Gujarat Pollution Control Board
Gandhinagar**

June , 2023



Report on E-Waste management seminar

GPCB has organized a seminar on 09th June 2023 on E-waste Management to enhance collection and recycling of e-waste in the State and to promote circular economy at the Auditorium of Gujarat Pollution Control Board (GPCB), Head Office, Gandhinagar. About **200 stakeholders** participated in the seminar including E-waste recyclers, producers, PROs, refurbishers, representative of other government offices, other bulk consumers and GPCB and CPCB officials.



The major aim was to sensitize the stakeholders about the salient features of E-waste management Rules 2022 and Extended Producer Responsibility (EPR) mechanism, to enhance collection and recycling by authorized recyclers, to ensure the sustainable management of e-waste, reduce its environmental impact, promote resource conservation, and create a circular economy for electronic products in the state.

The salient features of E waste Rules 2022 mainly includes

- Extended Producer Responsibility (EPR)
- Registration at CPCB's portal : Manufacturer, Producers, Refurbisher, Recycler
- Collection Targets
- Consumer Awareness and Education
- Compliance and Enforcement through penalties and legal actions
- Data Management through CPCB's portal

Overview:

Member Secretary, GPCB welcomed all dignitaries and participants and briefed them about aim of the seminar and mentioned about inclusion of EPR in (E- Waste Management) Rules 2022 and its significance in promoting circular economy. He emphasized the need for creating awareness regarding E- Waste Management among citizens. He also requested the recyclers, refurbishers,

manufacturers and producers in the State to register on the portal developed by CPCB.



Regional Directorate, CPCB RD Vadodara appreciated the idea of the seminar and to bring all stakeholders on one platform. He also mentioned regarding the recent collection drive organized by one of the Regional Office of GPCB and urged others to also organize similar activities. He also requested to follow the list of actions identified under the theme of “Reduction of E-waste” under Mission LiFe.



Chairman, GPCB delivered an inspirational address to the gathering. He insisted that all the stakeholder should come forward to bring circularity in e-waste management. He urged the municipal corporations and other urban local bodies to establish robust collection system for e-waste in PPP mode including setting up collection centers, drop-off points, to develop online apps, toll free numbers etc. for convenient and accessible collection of e-waste from households, offices, and institutions. He insisted to all Regional Officers of GPCB to conduct region wise awareness

programs including e-waste collection drives in coordination with recyclers, dismantlers and producers in their region.

Since Bulk consumers are not in direct regime of Board, their waste generation, inventorization and channelization cannot be tracked. To solve this issue, common platform shall be created for E-waste Management between all stakeholders for collection and recycling process in the state. E-waste producers should implement the mechanism for collecting back their products from the market once its life is over. Moreover, the manufacturer and producers should work upon aspects such as hazardous waste reduction in products, increasing lifecycle of products etc. to ultimately reduce waste generation. He urged all officers of various government departments and other bulk consumers to kindly send their e-waste to authorized recyclers only.



The first technical session of the seminar was focused on the new E-Waste Rules and EPR mechanism. Head Waste management division –III, CPCB, New Delhi had joined virtually and given a presentation in detailed about salient features of the rules, roles and responsibilities of stakeholders, Extended Producer Responsibility (EPR) Framework, EPR mechanism and proposed methodology for EPR certificate, Ongoing activities implemented for EPR to reduce E- Waste including current practices, characteristics of E- Waste and quantity & quality of E- Waste accepted by receivers, and problems / limitations. GPCB has made presentation highlighting the difference in the E-Waste Rules 2016 and E-Waste Rules 2022, challenges faced in implementation of E-waste Rules in the state, initiatives done in the past and way forward.

DGM from Gujarat Informatics Ltd. apprised regarding the Government Resolution published by Department of Science and Technology regarding Condemnation/ Disposal of ICTE assets and management of E-waste for Gujarat state and described the procedure of bidding It was requested by Member Secretary, GPCB to DGM, GIC to please publish a SOP for this disposal process and circulate it amongst all government departments



Representative from MSTC, one of the leading PSU entity engaged in providing e-commerce related services across country has presented on the services provided by them including the a demonstration of e commerce platform and procedure of e-auctions.



The case studies by refurbisher, recyclers, producer, bulk consumers and expert from academia were presented where in aspects like refurbishing and recycling technology, promotion of circularity in E-waste management, IEC activities, compliance mechanism adopted were explained. The speakers also shared their views regarding benefits of collaboration for collecting and recycling process in the state, the challenges and opportunities for E- Waste Management.



The summit concluded with a pledge to inculcate the 75 individual LiFE actions under 7 themes mission life and vote of thanks to participants to make this programme a success.



Conclusion:

Overall, the seminar was a success, with a wide range of stakeholders engaging in productive discussions on E-waste Management. The seminar highlighted the EPR framework, provisions of E waste Rules 2022 and provided a common platform for sharing knowledge and best practices.



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

No.GPCB/HAZ-GEN-215(10)/780049

Date:

2 JAN 2024

To,

Shri Prakash Datta,

Joint Secretary,

Urban Development and Urban Housing

Department Block No: 14, 9th Floor, Sachivalaya, Gandhinagar.

Sub.: Implantation of E-Waste (Management) Rules, 2022 - reg.

Respected Sir,

With regard to above mentioned subject, it is kindly be informed the MoEF&CC has notified the E-Waste (Management) Rules, 2022 which are in force since 01/04/2023, the roles and responsibilities of concerned authorities i.e. Central Pollution Control Board, State Pollution Control Board and Urban Local Bodies are defined. (Soft copy available on https://cpcb.nic.in/uploads/Projects/E-Waste/e-waste_rules_2022.pdf for your reference purpose.

As per Rule – 17 of E-Waste (Management) Rules, 2022, “Duties of Authorities” – Subject to the other provisions of these rules, the authorities shall perform duties as specified in Schedule - V of Local Bodies (Urban & Rural) as per below:

1. To ensure that e-waste if found to be mixed with Municipal Solid Waste is properly segregated, collected and is channelised to registered recycler or refurbisher.
2. To ensure that e-waste pertaining to orphan products is collected and Channelized to registered recycler or refurbisher.
3. To facilitate setting up e-waste collection, segregation and disposal systems.
4. Conducting training sessions to develop capacities of the urban and rural local bodies.

In view of above, it is humbly requested to instruct the concern officers of Maha Nagarpalikkas /Nagarpalikkas to ensure the compliance under the E-waste Management Rules, 2022

This letter is issued after obtaining ~~prior~~ permission of competent authority.

With regards,
Yours Sincerely,

D. M. Thaker
21/1/2024

(D. M. Thaker)

MEMBER SECRETARY

Annexure - 4



Gujarat Pollution Control Board

Paryavaran Bhavan, Sector 10 A, Gandhinagar

PUBLIC NOTICE

E-Waste (Management) Rules 2022

Ministry of Environment Forest and Climate Change (MoEF&CC) has notified the E-Waste (Management) Rules, 2022 vide notification No. GSR 801(E) dated November 02, 2022. The Rules are in force since April 01, 2023, and have superseded E-Waste (Management) Rules, 2016. The rules intend to manage e-waste in an environmentally sound manner (ESM) and also promote Circular Economy through the regime of Extended Producer Responsibility (EPR). The E waste (Management), 2022 Rules are available on <https://cpcb.nic.in>

These rules shall applicable to every manufacturer, producer refurbisher, dismantler and recycler involved in manufacture, sale, transfer, purchase, refurbishing, dismantling, recycling and processing of e-waste or electrical and electronic equipment listed in Schedule-I, including their components, consumables, parts and spares which make the product operational.

As per provisions of Rule-4 of E-Waste (Management) Rules 2022, all the stakeholders like Producer, Recyclers and Refurbishers and Manufacturers are required to register themselves on CPCB's EPR portal. All the concern stakeholders as above are hereby directed to ensure the compliance of the following:

- 1) Apply on the CPCB's EPR Portal at the URL <https://eprewastecpcb.in/>.
- 2) Any Producers, Recyclers, Refurbishers and Manufacturers as per E Waste (Management) Rules 2022, are not allowed to carry out their business without registration on the E-Waste EPR portal.

Roles and Responsibilities of authorities as well as stakeholders i.e. producers, recyclers, refurbishers, manufacturer is enlisted in E-waste (Management) Rules, 2022

All the stakeholders are hereby inform to initiate appropriate actions to comply provisions of E-Waste (Management) Rules-2022. Failing to comply the provisions of these rules shall attract the stipulated actions under the Environment Protection Act, 1986.

(D.M. Thaker)
Member Secretary

04/01/2024
દિવ્યમાસ ૨૨



ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ
“પર્યાવરણ ભવન” સેક્ટર - ૧૦- એ, ગાંધીનગર
જાહેર સૂચના

ઇ-વેસ્ટ (વ્યવસ્થાપન) નિયમો, ૨૦૨૨

વન પર્યાવરણ, અને જળવાયુ પરિવર્તન મંત્રાલય (MoEF&CC) દ્વારા ૦૨ નવેમ્બર, ૨૦૨૨ ના રોજ નોટીફિકેશન નં.: GSR ૮૦૧(E) થી ઇ-વેસ્ટ (વ્યવસ્થાપન) નિયમો, ૨૦૨૨ પ્રકાશિત કરવામાં આવ્યા છે જે તા.૦૧/૦૪/૨૦૨૩થી અમલમાં આવેલ છે અને જે ઇ-વેસ્ટ (વ્યવસ્થાપન) નિયમો, ૨૦૧૬ ની જગ્યાએ અમલમાં આવેલ છે. આ નિયમોનો મુખ્ય ઉદ્દેશ્ય પર્યાવરણીય સુરક્ષિત રીતે ઇ-વેસ્ટનું વ્યવસ્થાપન કરવાનો અને એક્સટેન્ડેડ પ્રોડ્યુસર રીસ્પોન્સીબીલીટી (Extended Producer Responsibility-EPR) થકી સક્ર્યુલર ઇકોનોમીના અભિગમને પ્રોત્સાહન આપવાનો છે. આ ઇ-વેસ્ટ (વ્યવસ્થાપન) નિયમ-૨૦૨૨ <https://cpcb.nic.in> ની વેબસાઇટ ઉપર ઉપલબ્ધ છે.

ઇ-વેસ્ટ (વ્યવસ્થાપન) નિયમ ૨૦૨૨ ના શેડ્યુલ-૧ માં દર્શાવેલ ઇલેક્ટ્રિકલ અને ઇલેક્ટ્રોનિક સાધનો તેમજ તેમાં આવેલ components, consumable, parts અને spares ના ઉત્પાદન, વેચાણ, ટ્રાન્સફર, ખરીદ, રિક્વિઝિંગ, રીસાઇક્લીંગ, પ્રોસેસિંગ સાથે સંકળાયેલ દરેક મેન્યુફેક્ચરર, પ્રોડ્યુસર, રિક્વિઝિટર અને રિસાયકલર્સને આ નિયમો લાગુ પડશે.

ઇ-વેસ્ટ (વ્યવસ્થાપન) નિયમ ૨૦૨૨ ના પેટા નિયમ-૪ ની જોગવાઈઓ મુજબ, ઇ-વેસ્ટના તમામ સ્ટેકહોલ્ડર્સ જેમકે મેન્યુફેક્ચરર, રિસાયકલર્સ, રિક્વિઝિટર અને પ્રોડ્યુસર દ્વારા સી.પી.સી.બી.ના EPR પોર્ટલ પર રજીસ્ટ્રેશન કરવાનું રહે છે. આથી ઉપરોક્ત તમામ સંબંધિત સ્ટેકહોલ્ડર્સને નીચેની બાબતોનું પાલન સુનિશ્ચિત કરવા માટે સૂચના આપવામાં આવે છે:

(૧) સી.પી.સી.બી ના EPR પોર્ટલ <https://eprowastecpcb.in/> પર અરજી કરવી.

(૨) ઇ-વેસ્ટ (વ્યવસ્થાપન) નિયમો ૨૦૨૨ મુજબ કોઈ પણ પ્રોડ્યુસર, રિસાયકલર્સ, રિક્વિઝિટર અને મેન્યુફેક્ચરરોએ ઇ-વેસ્ટ EPR પોર્ટલ પર રજીસ્ટ્રેશન કર્યા વગર વ્યવસાય કરવો નહીં.

ઇ-વેસ્ટ(વ્યવસ્થાપન) નિયમ ૨૦૨૨માં દરેક સ્ટેકહોલ્ડર્સ એટલે કે પ્રોડ્યુસર, રિસાયકલર્સ, રિક્વિઝિટર, મેન્યુફેક્ચરર અને ઓથોરીટીઝની ભૂમિકાઓ અને જવાબદારીઓ નક્કી કરવામાં આવેલ છે જેનું તેઓએ પાલન કરવાનું થાય છે.

આથી સંબંધિત તમામ સ્ટેકહોલ્ડર્સને ઇ-વેસ્ટ (વ્યવસ્થાપન) નિયમ ૨૦૨૨ નું પાલન કરવા અને યોગ્ય કાર્યવાહી કરવા માટે જણાવવામાં આવે છે. ઉપરોક્ત નિયમોનું પાલન ના કરનાર સામે પર્યાવરણ સુરક્ષા અધિનિયમ-૧૯૮૬ હેઠળ કાયદાકીય કાર્યવાહી કરવામાં આવશે.

(માહિતી/૨૧૪૨/૨૩-૨૪)

(ડી.એમ. ઠાકર) સભ્ય સચિવ

Progress report of last two quarters (October 1, 2023 to March 31, 2024)

Sr. No	Challenges/Activities	Stakeholder responsible for implementation	Action	Status of implementation
1	Inventorization of e-waste generation	SPCBs/PCCs	SPCBs /PCCs to complete this activity within one year.	<ul style="list-style-type: none"> Board had appointed Gujarat Environment Management Institute (GEMI) to carry out the Inventorization of e-waste generated in the State. GEMI had submitted the report to Board in March-2020; the same is submitted to CPCB via letter dated 12/10/2020. With regard to E waste Rules 2022, it is requested to CPCB, New Delhi to provide a detailed methodology to carry out inventorisation so as to maintain the uniformity across the states.
2	Identification of Producers who have not registered at E-waste EPR Portal	CPCB, Custom department, Ministry of commerce and Ministry of electronics & telecommunication	This is a continuous activity for which support of SPCBs/PCCs/Custom department/ Ministry of Commerce, Ministry of Electronics and telecommunication is required.	<ul style="list-style-type: none"> Board has published public notice in English/Gujarati of E-waste Rules, 2022 for awareness regarding Extended Producer Responsibility and to ensure compliance of E-waste Rules, 2022. Total 329 producers have applied on CPCB's EPR Portal so far. Board has also allotted work order to Gujarat Environment Management Institute (GEMI) dated:27/03/2024 for Inventorisation and verification of producer and IEC activities under E-Waste (Management) Rules, 2022.

GUJARAT POLLUTION CONTROL BOARD, GANDHINAGAR

3	Verification of facilities of recyclers for their infrastructure and records	SPCBs/PCCs/CPCB	This is a continuous activity. All the registered recyclers will be verified per year.	<ul style="list-style-type: none"> • There are 31 authorized E waste recyclers in the state. • A study of capacity verification of 15 Recyclers in the state was conducted through National Productivity Council (NPC), Gandhinagar during last three months and report shall be submitted soon. • Further, a webinar was arranged with NPC, Gandhinagar with all the Regional Officers and technical staff of the Board on dt: 26.04.2024 for deliberations of outcome of study conducted by NPC. The Regional Offices are informed to carry out physical verification of the remaining E-waste Recyclers as per NPC study.
4	Checking of informal trading, dismantling, and recycling of waste	SPCBs/PCCs/District Administration	SPCBs/PCCs in coordination with District Administration has to carry out quarterly drive for checking of this activity.	<ul style="list-style-type: none"> • Regular drives through regional officers are conducted. • Regional officers are once again informed vide email dt: 29.01.24 to carry out drives to identifying informal/illegal E-waste recyclers/refurbishers including clusters/areas • There are no illegal hotspot pertaining to E-waste recycling activities or any informal sectors are reported so far.
5	Facilitate collection and disposal of e-waste	SPCBs/PCCs/District Administration/CPCB	State Government to formulate mechanism for collection and for incentivizing setting up of recycling facilities.	<ul style="list-style-type: none"> • Published notices in various newspaper dt. 04/01/2024 in English and Gujarati for E-waste entities for EPR registration & channelization of E-waste to authorized recyclers • GPCB has informed Urban Department to ensure compliance under of E-Waste (Management) Rules: dated: 2/1/2024 for proper channelization of E-waste to registered

GUJARAT POLLUTION CONTROL BOARD, GANDHINAGAR

				<p>recycler and refurbisher</p> <ul style="list-style-type: none"> • In last six months, conducted 7 e- waste collection drives and awareness programs reaching 450 individuals within the state. • Informed all Regional Offices to carry out region wise awareness programs • It is planned to conduct 18 Region wise awareness programs in each districts during June-July 2024 in coordination with GEMI
6	Governance framework for monitoring compliance	SPCBs/PCCs/District Administration/CPCB	Monitoring to be ensured at city/district and state levels for which nodal officers (state environmental secretary, district collector, CMD/Commissioners) to be designated.	<ul style="list-style-type: none"> • Under Hon'ble NGT matter 606/2018, a district level committee is already framed. E waste related compliance is also reviewed time to time in said committee. • Regional offices are conducting inspections of dismantlers/recyclers time to time and actions are taken based on the inspection reports. • In last six months about 21 notices has been issued to recyclers to ensure compliance of E waste Rules 2022.
7	Capacity building at district/State/CPCB level	SPCBs/PCCs/District Administration/CPCB	Special workshops to educate functionaries in government /NGOs be run over one year.	<ul style="list-style-type: none"> • The details of IEC activities conducted during 23-24 is attached as Annexure-2 • GPCB has arranged a workshop for all the stakeholders for

GUJARAT POLLUTION CONTROL BOARD, GANDHINAGAR

8	IEC plan be firmed up and executed	SPCBs/PCCs/District Administration/CPCB	State Government to firm up IEC plan for educating public at large about the system of collection, incentive structure and facilities for recycling. The IEC Plan to be executed over one year.	<p>capacity building and awareness under E waste Rules in June 23.</p> <ul style="list-style-type: none"> • In addition, GEMI has been allotted for Inventorisation and verification of producer and IEC activities under E-Waste (Management) Rules, 2022. It is planned to conduct 18 Region wise awareness programs in each districts during June-July 2024.
9	Strengthen system of enforcement	SPCBs/PCCs/ District Administration/ CPCB	Quarterly review of violations and enforcement actions at city/district/state level and quarterly reports to be filed with CPCB.	<ul style="list-style-type: none"> • With regard to capacity verification, during last six months 15 e waste recyclers have been visited for compliance verification jointly by concerned Regional offices and representative of National Productivity Council. The detailed report along with observation and outcome of the study will be submitted soon to CPCB. • Regular drives for identification of informal sectors through our regional offices are being conducted. • GEMI has been allotted for Inventorisation and verification of producer and IEC activities under E-Waste (Management) Rules, 2022